

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:7464
ANSWERED ON:15.05.2000
REIMBURSEMENT OF PROFIT EARNED
DAHYA BHAI V. PATEL

Will the Minister of POWER be pleased to state:

- (a) whether there was a proposal for reimbursement of half of the profit earned on distribution of electricity to the administration of Daman & Diu;
- (b) if so, whether the Government propose to extend any grant to the Power Finance Corporation to study this proposal; and
- (c) if so, the present status of this proposal and the time by which a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : The matter was discussed in a meeting held in Ministry of Home Affairs on 23.10.1998. The UT Administration of Daman & Diu was advised to submit a formal proposal for corporatisation of its Electricity Department. However, this has not yet been received from the UT of Daman & Diu.